

**IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH  
ON THE DAY OF Monday THE 1st Day Of July 2024  
COURT HALL NO:9, SITTING AT DHARWAD BENCH (AFTER COMPLETION PRINCIPAL BENCH,  
BENGALURU MATTERS)  
at 04:40PM  
BEFORE  
THE HON'BLE JUSTICE G BASAVARAJA**

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

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Sl.No. Case No.	Adv for Pet/App/Comp.	Adv for Resp.
<b>MATTER PERTAINS TO KALABURAGI BENCH FURTHER HEARING</b>		
<b>1</b>	MSA 200093/2016 (RO, )  (PART HEARD ON 29.02.2024) (APPEAL ADMITTED) (TCR K/B)	J AUGUSTIN  A VIJAY KUMAR AND VIKRAM V.K. FOR R1 TO R5 & R7 TO R10 R6 - BASAVARAJAPPA SERVED

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